

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-23(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2018

NAME OF THE PARTIES:

Shreeji Textiles
v/s.
Habib Textiles Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

None present.

In the interest of justice, list this matter on 04.07.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)